

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SWASTIK PLYWOOD LIMITED**

(Registered Office: 5&6 Fancy Lane, Kolkata-700 001)

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated 20th October, 2011, First Corrigendum to PA dated 6th December, 2011 and Second Corrigendum to PA dated 7th February, 2012, Letter of Offer dated 7th February, 2012 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of Shyam Sunder Beriwal & Others (HUF), Lalit Beriwal (HUF), Ravi Beriwal (HUF), Brijesh Beriwal (HUF), Manish Beriwal (HUF), Purushottam Beriwal (HUF) and Govind Beriwal (HUF) (hereinafter collectively referred to as the "**Acquirers**") to acquire 48,000 fully paid-up Equity Shares of Rs. 10/- each, representing 20.00% of the fully paid-up equity and voting share capital at a price of Rs. 12/- per equity share ("**Offer Price**") payable in cash are as under:

1. Name of the Target Company : **Swastik Plywood Limited**
2. Name and Address of the Acquirer(s) : **Acquirers:**
Shyam Sunder Beriwal & Others (HUF),
220/3/1, G.T. Road (N), Ghusrri, Howrah – 711 107
Lalit Beriwal (HUF), CE-108, Sector – I, Salt Lake City, Kolkata – 700 064
Ravi Beriwal (HUF), CE-108, Sector – I, Salt Lake City, Kolkata – 700 064
Brijesh Beriwal (HUF), CE-108, Sector – I, Salt Lake City, Kolkata – 700 064
Manish Beriwal (HUF), 220/3/1, G.T. Road (N), Ghusrri, Howrah – 711 107
Purushottam Beriwal (HUF), 220/3/1, G.T. Road (N), Ghusrri, Howrah – 711 107, and
Govind Beriwal (HUF) 220/3/1, G.T. Road (N), Ghusrri, Howrah – 711 107.
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Niche Technologies Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 15.02.2012**
 - b) Date of Closing of the Offer : **Monday, 05.03.2012**
6. Details of the acquisition:

Sr. No.	PARTICULARS	Proposed in the offer document		Actual
1.	Offer Price	Rs. 12/- per equity share		Rs. 12/- per equity share
2.	Share holding of Acquirers (No. & %) before MOU/P.A.	NIL (0%)		NIL (0%)
3.	Shares acquired by way of MOU or market purchases (No. & %)	1,75,100 (72.96%)		1,75,100 (72.96%)
4.	Shares acquired in the Open Offer (No. & %)	48,000 (20.00%)		4,800 (2.00%)
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 5,76,000/-		Rs. 57,600/-
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil
7.	Post Offer shareholding of Acquirers (No. & %) (2+3+4+6)	2,23,100 (92.96%)		1,79,900 (74.96%)
8.	Pre and Post Offer shareholding of Public Shareholders (No. & %)	Pre Offer	Post Offer	Pre Offer
		64,900 (27.04%)	16,900 (7.04%)	64,900 (27.04%)
				60,100 (25.04%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers:

	Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED SEBI Registration No. INM000011096 (Contact Person: Ms. Neha Dalmia) 31, Ganesh Chandra Avenue, 2 nd Floor, Suite No – 2C, Kolkata – 700 013 Tel : (033) 2225-3940/ 3941 Fax : (033) 2225-3941 E-mail: mail@vccorporate.com
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